

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 201- IA 120 of 2021
ITEM No 202- IA 209 of 2021
In
CP(IB) 282 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

Capman Conpro Pvt Ltd & Anr
V/s
Global Softech Ltd

.....Applicant

.....Respondent

Order delivered on ..01/12/2022

Coram:

Dr.Deepti Mukesh, Hon'ble Member(J)
Ajai Das Mehrotra, Hon'ble Member(T)

PRESENT:

For the Applicant	: Mr. Aditya Pandya, Adv. for UCO Bank
For the Respondent	: Mr. Prateek Gupta, Adv. for R-8,11 & 17
	: Mr. Vaibhav Tyagi, Adv. for R-9,10,12 & 13
For the RP	: Mr. Kanishk Khetan, Adv.

ORDER

IA 120 of 2021 & IA 209 of 2021

Learned Counsel for the applicant is not properly audible, due to technical difficulty.

List for hearing on 13.12.2022.

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**AJAI DAS MEHROTRA
MEMBER (TECHNICAL)**

-sd-

**DR. DEEPTI MUKESH
MEMBER (JUDICIAL)**